

Declaration of Assets and Liabilities

Year	201	L3
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1. Mukesh kumar Ison/daughter/wife or Late Kaghunath Ro	3
ged 32 years, belonging to Gont Service.	
service and presently working as office Attendant Biher widhan Sabha.	
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
myself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	3500-	2500 -	KUMARE	ARA DHYA NI L PATCL	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBC Saving	es - 11tot. —	5000mgs	MIL	HìC
(iii)	Bonds, Debentures and Shares in companies	HIL	Mi 2	Mil	nic	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	air	MIL	NiU	
(v)	Motor Vehicles (details of make, etc.)	Passion Pro BROIGE 4166	Hic	nic	yic	
(vi)	Jewellery (give details of weight and value)	ب أبير	Gold son	HiL	pic -	
(vii)	Other assets, such as values of claims / interests	His	Hir	Nic	NÎL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	riev	Hiv	Mic	MIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Hil	Khada Khada No-242 No-2	20 Mil	بأب	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	And the second district of the second	MIL	√ أب	NiL	NĨ L
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	vii\	Mic	ui2	wil	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks 501 Pes	1,09293	
	(ii) Loans from financial institutions	NiL	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Promote Nic	ni 2
	(b) dues to departments dealing with supply of water	Mir Mir	pil
	(c) dues to departments dealing with supply of electricity	μîl	Mir

	(d) dues to departments dealing with telephones	NIL	Ni C
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	HiL	Nil
	(f) Other dues, if any	Mil	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesunt year, 2023-24 Tax Paid-Nil BMBPK1352B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	pir L	NiL
	(iii) Sales Tax (Only in case of proprietary business)	mi c	pi L
	(iv) Property Tax	MIZ	MIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	1100 80808538
Gender	(- /	M (M/F)
Date of Birth	1-	1 5 0 6 1 9 8 8 (DD/MM/YYYY)
Class/Group	:-	C [A/B/C)
Cadre	!*	BSS
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	SEWAN
I hereby de knowledge and be	eclare lief.	that the above details are true to the best of my

Signature ... Mukesh... Kyung s......

Name of Employee: ...M. UKESH...KUMAR - II

Place: Patus:

Designation: . O. ffice. Attendant.

Date:...... 5-02.... 224

Department: Bihar legistative Assembly Patris.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.